

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).
28711-28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. & ORS.

Respondent(s)

(With appln(s) for restoration, c/delay in filing application for
restoration)

Date : 04-10-2017 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
[IN CHAMBER]

For Petitioner(s) Mr. Nirnimesh Dube, AOR

For Respondent(s) Ms. Pyoli, Adv.
Mr. Somesh Chandra Jha, Adv.

Mr. Amit Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Issue notice on IA 1-2(Application for restoration) and IA
3-4(Application for c/delay in filing application for restoration).

(DEEPAK MANSUKHANI)
AR CUM PS

(MADHU NARULA)
COURT MASTER